

(To be published in the Delhi Gazette (Part-IV) Ordinary)

HIGH COURT OF DELHI : NEW DELHI

No. 32/DHC/GAZ.-II/G-8/SPL.M.M./2018

Dated, the 04.06.2018

NOTIFICATION

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to revoke the powers of Metropolitan Magistrate conferred under sub-section (1) of Section 18 of the Code of Criminal Procedure, 1973 vide this Court's Notification No. 10/DHC/GAZ.-II/G-8/SPL.M.M./2018 dated 19.04.2017 upon Mr. P.D. Taneja, with immediate effect.



BY ORDER OF THE COURT

Sd/-
(ADITI CHOUDHARY)
REGISTRAR (VIGILANCE)

Endst. No. 2693-2707/DHC/GAZ.-II/G-8/SPL.M.M./2018

Dated : 04.06.2018

Copy forwarded for information and necessary action to :-

1. District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Director, (HC & J), Govt. of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. The Principal Secretary (Home), Govt. of N.C.T. of Delhi, I.P. Estate, N. Delhi.
4. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
5. The Commissioner of Police, Delhi Police Headquarters, I.P. Estate, N. Delhi.
6. The Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
7. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
8. D.R.-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
9. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
10. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
11. The Commissioner, East Delhi Municipal Corporation, Patparganj Industrial Area, Delhi 110092.
12. The Chairperson, N.D.M.C., Palika Kendra, New Delhi.
13. The Registrar (Computer), for being displayed on the Website of High Court of Delhi.
14. Officer concerned through the District & Sessions Judge, Delhi.
15. Guard File.

JOINT REGISTRAR (GAZETTE - II)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 39261 - 275 Power/Gaz/2018

Dated 08 JUN 2018

Copy forwarded for information & necessary action to :

1. The District & Sessions Judges, all Court complexes, Delhi/New Delhi.
2. The Chief Metropolitan Magistrate (Central), THC, Delhi.
3. The Officers concerned [through CMM (Central), THC, Delhi].
4. The Accounts Branch (Central), THC, Delhi.
5. The Website Committee, THC, Delhi.

(TALWANT SINGH)

District & Sessions Judge (HQs)